

[English]

MR. SPEAKER: I must say that all the former Speakers have been helping me.

[Translation]

SHRI RABI RAY: Mr. Fabler has noted down that Shri Solanki had told him that the note which he handed over to him was in the knowledge of the Hon. Prime Minister. It was handed over as per the direction of the hon. Prime Minister. That is why through you, I would like to request the Hon. Prime Minister to come to the House and say that he was not involved in it. Will it be done when there would be a discussion on it in this House on the subject? That is why I want to say that.....(Interruptions)

[English]

MR. SPEAKER: I will allow all the Members to speak.

[Translation]

SHRI RABI RAY: Unless a discussion is held on it the whole opposition would remain in tension and the Members of ruling party will also remain in tension, because the undesirable reference about the Hon. Prime Minister has been made here. That is why the ruling party is also in tension. And the opposition is also in tension. Now, it is your duty to make the House tension-free I am not referring to any rule book. To make the whole House tension-free I am urging upon you to suspend the Question Hour under your inherent powers. You are the Speaker of the biggest democracy in the world. This is my submission to you....(Interruptions)

MR. SPEAKER: When I try to run the House under the rules, nobody listen to me. If I use inherent powers, what would be the result.

(Interruptions)

MR. SPEAKER: There is one thing. I will give chance to all.

[English]

Question Hour is over. There is one more thing which I want to bring to your notice. The Question Hour is over now. Question Hour without questions!

SHRI RAM NAIK: Question Hour is over. Long live Question Hour. It is always there.

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WRITTEN ANSWERS TO QUESTIONS

[English]

**Financial Assistance to Civil Supplies Corporations**

\*694. SHRIMATI DIPIKA H.

TOPIWALA:

SHRI RAO RAM SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government give financial assistance to the Civil Supplies Corporation of various States for construction of godowns;

(b) if so, the amount of assistance given to each of the States during each of the last three years; and

(c) the amount allocated for this purpose for 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to(c) This Ministry has a scheme for providing financial assistance to State Governments/ U.T. Administrations for construction of godowns, especially in interior areas. The scheme is presently applicable

to the States/U.Ts. of N.E. Region, Himachal Pradesh, Jammu & Kashmir, Andaman & Nicobar Islands. Lakshadweep has also been given assistance under the Scheme. Assistance is not directly given to the Civil Supplies

Corporations etc.

Details of the financial assistance provided in 1989-90, 1990-91 and 1991-92 to the States/U.Ts. are as under:-

(Rs. in lakhs)

Year	Amount sanctioned	States/U.Ts.
1989-90	2.46	Nagaland
1990-91	20.00	Assam
1991-92	31.00	Andaman & Nicobar Islands
	7.50	Lakshadweep

The amount allocated for this purpose in the year 1992-93 is Rs. 1.02 crores.

**Training to Rural Youth under T.R.Y.S.E.M.**

\*695. SHRI KABINDRA PURKAYASTHA: Will the PRIME MINISTER be pleased to state:

(a) the number of persons trained under the Training of Rural Youth for Self Employment Programme (TRYSEM) during 1990-91, State-wise;

(b) whether the Government propose to

ensure employment to all such trained persons;

(c) if not, the reasons therefor and the steps proposed to be taken in that direction; and

(d) whether the TRYSEM centres are also supplied with necessary equipment facilities?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) No. of youth trained under TRYSEM during 1990-91

Sl. No.	State/UT	Youth trained
1.	Andhra Pradesh	15020
2.	Arunachal Pradesh	355
3.	Assam	6487
4.	Bihar	21734
5.	Goa	3546